

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10800/2024

CHAUDHARY CHARAN SINGH HARYANA AGRICULTURAL
UNIVERSITY & ANR.

Appellant(s)

VERSUS

MONIKA & ORS.

Respondent(s)

Date : 29-11-2024 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. Pratap Singh Rawat, Adv.
Mr. Jitin Chaturvedi, AOR

For Respondent(s) Mr. Jayprakash B.somani, Adv.
Mr. Nishant Verma, AOR
Mr. Rajnish Kumar, Adv.
Mr. Manoj Kumar Chowdhary, Adv.
Mr. Amitabh Ranjan, Adv.
Ms. Samiksha Sharma, Adv.

1. Hon'ble Mr. Justice Dipankar Datta pronounced the reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice R. Mahadevan.
2. The appeal is dismissed in terms of the signed reportable judgment.
3. Pending applications, if any, shall also stand disposed of.

(JATINDER KAUR)
SHARMA)
P.S. to REGISTRAR

(SUDHIR KUMAR
COURT MASTER (NSH)

(Signed reportable judgment is placed on the file)